

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 3699/2017

BALDEO SINGH . & ANR.

Appellant(s)

VERSUS

BABULAL (DEAD) & ORS.

Respondent(s)

Date : 29-01-2019 This appeal was called on for hearing today.

For Appellant(s) Ms. Vibhuti Sushant Gupta, Adv.  
Mr. Ram Naresh Yadav, AOR

For Respondent(s)  
Mr. T. R. B. Sivakumar, AOR  
Mr. Ajay Kumar Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The record reveals that respondent Nos. 2 and 3 are real brothers of deceased respondent No.1.

Hon'ble Judge in Chambers vide order dated 8.10.2018 has already ordered that since Lrs. of deceased respondent No.1 is already on record, the application for substitution to bring on record his Lrs. is unnecessary and further directed the Registry to proceed in accordance with rules.

Accordingly, Registry is directed to do the needful, as per rules and proceed further as per order dated 8.10.2018 of the Hon'ble Judge in Chambers.

RAJESH KUMAR GOEL  
Registrar

MG